

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 103
(IB)-338(PB)/2020

IN THE MATTER OF:

Ms. Vandana Arora Applicant/petitioner

v.

M/s. RG Residency Pvt Ltd. Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016 (CIRP)

Order delivered on 10.02.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

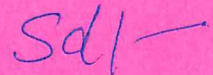
SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

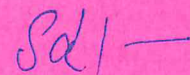
For the Applicant: Mr. Nitin Kaushik, Adv.
For the Respondent:

ORDER

List on 24.02.2020.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)